

while providing a stable policy regime for boosting exports of agricultural products, aims at identifying the commodities essential for food security of the country. Under extreme price/low supply situations, a high-level committee would decide on putting export restrictions on such identified agricultural commodities.

(b) It is expected that the assurance of stable export policy regime will encourage farmers to engage in export-oriented production and thereby increase the realization from their produce.

Impact of Chinese imports on domestic production

2269. SHRI TIRUCHI SIVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Chinese imports have resulted in India cutting down its production or shutting down production completely in certain sectors;

(b) if so, the details thereof; and

(c) whether Government plans to take steps to monitor sub-standard Chinese imports and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) Production is based on domestic requirement and exports. Imports may impact the production of domestic industry in sectors where domestic industries are not competitive including the manufacturing sector. Government has been implementing various schemes/programmes to help the domestic industries compete effectively with imports. To promote the domestic manufacturing, schemes like 'Make in India', 'Digital India', Software Technology Parks (STPs), Electronics Hardware Technology Park (EHTP) Scheme/Export Oriented Unit (EOU) Scheme, Special Economic Zone Scheme (SEZ) etc. which provide support for promoting domestic manufacturing capacity in the country, are under implementation.

(c) The Government takes necessary steps to prevent sub-standard imports through appropriate trade remedial measures such as anti-dumping duty, safeguard duty, technical regulations, quality control orders etc. Central Government has brought 136 products under compulsory BIS certification and 50 electronics, IT and Solar products under compulsory BIS registration through issuance of various Quality Control Orders (QCOs).